

PROCEEDINGS OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE ; ;
MEDAK AT SANGAREDDY

PRESENT: SMT K.SAI RAMA DEVI
PRL. DISTRICT & SESSIONS JUDGE.
MEDAK AT SANGAREDDY

Sub: **CONFERENCE** – District Level Judicial Officers Conference, Medak District on 23-02-2019 at 02:30 P.M. - All the District Judicial Officers to attend Conference on 23-02-2019 – Delegation of powers to the Executive Magistrates in the absence of the Judicial Magistrates of First Class on 23-02-2019 - Orders – Issued – Regarding.

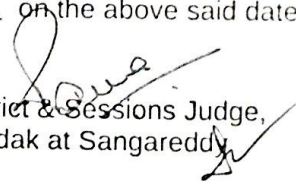
REF: 1. Circular Dis.No.418/2019, Dated. 30-01-2019 of Prl. District and Sessions Judge, Medak at Sangareddy.
2. This Court O.M. Dis.No.524/2019, Dated.06-02-2019.

ORDER DIS NO. 735 /Admn./2019

DATED: 20 -02-2019.

A District Level Judicial Officer's Conference, Medak District is to be conducted on 23-02-2019 at District Court Complex, Sangareddy as per reference 2nd cited. Hence, all the Judicial Officers of this unit / District are directed to attend the said conference.

Therefore, the Executive Magistrates i.e. the concerned Revenue Divisional Officers/Tahsildars (Mandal Revenue Officers) of concerned areas in Sangareddy, Medak and Siddipet Districts are hereby delegated with the powers to attend all urgent applications under the Criminal Procedure Code i.e., recording of dying declarations, receiving of F.I.Rs. etc., on the above said date.


Prl. District & Sessions Judge,
Medak at Sangareddy

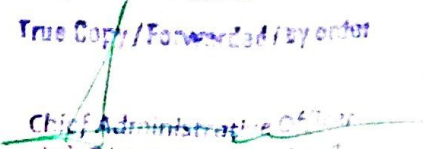
To:

1. All the Judicial Officers of this Unit.
2. Secretary – District Legal Service Authority – Sangareddy.
3. All the Executive Magistrates (M.R.Os/Tahsildars) of Three District namely Sangareddy, Medak and Siddipet Districts through the concerned JFCM.
4. The Court Manager, Principal District and Sessions Court, Sangareddy

Copy to:-

1. The Collectors and District Magistrates of Sangareddy, Medak and Siddipet Districts for information and with a request to issue necessary instructions to the concerned.
2. The I Addl. District & Sessions Judge, Medak at Sangareddy with a request to not to entertain any kind of leaves.
3. The Commissioner of Police – Siddipet District and Superintendent of Police – Sangareddy and Medak Districts for information and with a request to issue necessary instructions to the concerned officials.
4. The I/c. e-Courts Project, Medak Unit with a direction to upload the same in the e-Courts official website of this unit.

True Copy / Forwarded / by order


Chief Administrative Officer
Prl. Dist. & Sessions Judge
MEDAK AT SANGAREDDY